

ITEM NO.6

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6688/2016

SHIV SHANKARLAL SRIVASTAVA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 02-12-2024 This appeal was called on for hearing today.

For Appellant(s)

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1 to 3 are duly represented.

Earlier Ld. counsel for the sole appellant has been designated as Senior Advocate. The said appellant has been served with alternative arrangement notice. Ld. Advocate, Ms. S. Harini, appearing on behalf of Mr.C. Solomon, Advocate-on-record has entered appearance for the appellant. A week's time is granted to file vakalatnama. If vakalatnama is filed within the time granted above, let the matter be processed for listing before the Hon'ble Court, as per rules, else Registry to process the matter for listing before the Hon'ble Judge in Chambers for necessary directions.

SUJATA SINGH
Registrar

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